

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(23)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/20/2017
NAME OF THE PETITIONER(S) : CLOUDCHERRY ANALYTICS PRIVATE LTD
UNDER SECTION : 66

S.No.	Name (in Capital)	Represented by	Signature
-------	-------------------	----------------	-----------

1)	K. RAMAKRISHNAN G.V. MOHAN KUMAR	Counsel for Petitioner	G.V. Mohan
----	-------------------------------------	------------------------	------------

ORDER

Counsel representing both the parties are present and reported ready for submitting arguments. Registry has received a copy of the letter from RD making some observations. The same is placed on record. Counsel for petitioner is directed to submit arguments in relation to the observations made by the RD. The Registry is directed to inform the RD about the next date of hearing. Put up on 07.09.2017 at 10.30 A.M.

SD/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)